

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.5244 of 2010

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner :Mr. Abhay Kr. Mishra, Adv.

For the Res. State :Mr. Munna Lal Yadav, Adv.

Through:- Video Conferencing

09/07.09.2021 At the request of the learned counsel for the
respondent-State, put up this case on 23.09.2021.

(Deepak Roshan, J.)

Fahim/-